

Place: New Delhi
Date: 23.02.2019

D-74 (LGF), Defence Colony, New Delhi-110024
Email: contact@primelegalindia.com



BENGALURU CO-OPERATIVE MILK UNION LTD.
Dr.M.H. Marigowda Road, Near Dharmaram College,
Bengaluru - 560 029 Phone; 080-26096276.
Email: mmbamul@gmail.com

CALLING FOR EXPRESSION OF INTEREST FOR APPOINTING C&F / SUPER STOCKIEST / WHOLESALE DEALERS ALL INDIA WISE

Bengaluru Milk Co-operative Ltd., popularly known as **Bamul** affiliated to Karnataka Milk Federation (KMF) manufactures milk and milk products in the brand name **NANDINI** invites expression of interest from the traders / business partners / parties / agents **from all over India** who have infrastructural facilities like warehouse / cold storage / deep freeze and refrigerated vehicles (for onward transportation) to become our channel partners to act as C&F / Super Stockiest / Wholesale Dealers marketing Nandini Milk Products such as Processed cheese, Mozzarella cheese, Cheddar cheese, Ghee, Butter, Paneer, Whey powder, SMP, WMP and different types of Curd / Yoghurts manufactured by **Bamul**. The dealership / channel partner association will be most rewarding with attractive margins and business volumes on long term basis. Interested parties can apply for the same by downloading the application for C&F / Super Stockiest / Wholesale Dealers at www.bamulnandini.coop Applications duly filled in along with copies of supporting documents may kindly be sent through courier / post to "**General Manager (Marketing) at the above address**" on or before **30.03.2019**.
For further details or for any queries contact Dr. N Krishna Reddy, Cell No.7760966800 / 080-26096276.
For Bengaluru Milk Union Ltd., Managing Director



Raymond LIMITED
(CIN: L17117MH1925PLC001208)
Registered Office: Plot No. 156/H. No. 2, Village Zadgaon, Ratnagiri - 415 612, Maharashtra

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF AGRI-BEST INDIA LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	Agri-Best India Limited
2. Date of incorporation of corporate debtor	15/09/2010
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Delhi)
4. Corporate Identity No. of corporate debtor	U01400HR2010FLC041224
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Address: SCF 166, IInd Floor, Sector-9, Faridabad-121006, Haryana Principal Office /Plant : Village Sachaan, NH-10, Tehsil & District Sirsa-125005, Haryana
6. Insolvency commencement date in respect of corporate debtor	20/02/2019 (copy of order dt: 20/02/2019 received on 22/02/2019)
7. Estimated date of closure of insolvency resolution process	18/08/2019
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Jitendra Bakshi IBBI Reg. No.: IBBI/IPA-001/IP-P00050/2017-18/10124
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: D-175, Jhilmil Colony, New Delhi-110095 Email-Id: jitendra.bakshi@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: Chamber #185, New Lawyers Chamber, Block-2, High Court of Delhi, New Delhi-110001 Email-Id: cirp.agribest@gmail.com
11. Last date for submission of claims	08/03/2019
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable as per the information available with the IRP
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address : As Above

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench has ordered the commencement of a corporate insolvency resolution process of the AGRI-BEST INDIA LIMITED on 20/02/2019.
The creditors of AGRI-BEST INDIA LIMITED, are hereby called upon to submit their claims with proof on or before 08/03/2019 to the interim resolution professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
The claims with proof is to be submitted as per following specified forms :
Form B: -For Claims by Operational Creditors (other than workman or employee)
Form C: -For Claims by Financial Creditors
Form D: -For Claims by Workmen and Employees
Form E: -For Claims by Authorised Representatives of Workman and Employees
Form F:-For Claims by Other Creditors.
Submission of false or misleading claim with proof shall attract penalties.

Date:25/02/2019
Place: New Delhi
Sd/-
Jitendra Bakshi
Interim Resolution Professional
In the matter of AGRI-BEST INDIA LIMITED
IBBI Reg. No.: IBBI/IPA-001/IP-P00050/2017-18/10124
Address registered with IBBI :D-175, Jhilmil Colony, New Delhi, 110095
Email ID registered with IBBI: jitendra.bakshi@gmail.com